

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2887
ANSWERED ON:29.08.2012
DEBT RELIEF
Devappa Anna Shri Shetti Raju Alias

Will the Minister of FINANCE be pleased to state:

- ..
- (a) whether the Government has granted the debt relief to farmers having the land below five acres; t
 - (b) if so, the details thereof along with the number of farmers benefited by the scheme; and
 - (c) the details of amount of debt relief that has been released and granted to all banks, bank-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Under the Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 small and marginal farmers cultivating agricultural land of more than 1 hectare and upto 2 hectare (5 acres) were eligible for debt waiver. Farmers other than small and marginal farmers cultivating agricultural land of more than 2 hectare (more than 5 acres) were eligible for debt relief.

(c) : The state wise details of the Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 in respect of Regional Rural Banks and Cooperative Banks are given in Annex-I. The bank wise details in respect of Public Sector banks, Private Sector Banks and Local Area Banks are given in Annex-II.